

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4870/2015

MOHAMMAD SADIQUE

Appellant(s)

VERSUS

DARBARA SINGH GURU

Respondent(s)

(with appln. (s) for ex-parte stay and office report)

Date : 06/04/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Appellant(s)

Mr. H.P. Raval, Sr. Adv.
Mr. Atul Nanda, Sr. Adv.
Mr. Balaji Subramaniam, Adv.
Mr. Amol Nirmalkumar Suryawanshi, Adv.
Mr. Priyadarshi Gopal, Adv.

For Respondent(s)

Mr. Yashank Adhyaru, Sr. Adv.
Mr. Manish Sharma, Adv.
Mr. Samar Vijay Singh, Adv.UPON hearing the counsel the Court made the following
O R D E RHeard the learned counsel for the parties at
length.

Hearing concluded.

Judgment reserved.

Written submissions, if any, may be filed
within a week.

Signature Not Verified

Digitally signed by USHA
RANI BHARDWAJ
Date: 2016.04.06

(Neetu Khajuria)

(Asha Soni)

17:40:18 IST

Reason:

Sr.P.A.

Court Master